#### The Himalayan University, Itanagar (Arunachal Pradesh) Act, 2012.

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(Received the assent of the Governor on 8 May, 2013 and Published in the Arunachal Pradesh E.O. Gazette No. 83, Vol-XX, dated 14th May, 2013)

formation, autonomous functioning, democratic control and professional management of Cooperative Societies" to the cooperative Societies to the cooperation to the

to provide for establishment and incorporation of the Himalayan University, Itanagar in the State of Arunachal Pradesh and matters connected therewith and incidental thereto.

Whereas, with a view to keep pace with the rapid development in all spheres of knowledge in the world and the country it is essential to create world level modern research and study facilities in the State to provide the State of the art of educational facilities to the youth at their door steps so that they can make out of them human resources compatible to liberalized economic and social order of the world;

And whereas, rapid advancement in knowledge and changing requirements of human resources makes it essential that a resourceful and quick and responsive system of educational research and development be created which can work with entrepreneurial zeal under an essential regulatory setup and such a system can be created by allowing the private institutions engaged in higher education having sufficient resources and institutions engaged in higher education having sufficient resources and experience to establish universities and by incorporating such universities with such regulatory provisions to ensure efficient working of such institutions;

And whereas, the Jeen Foundation, New Delhi, a Non-Profit organization registered under section 25 of the Companies Act, 1956 having its registered office at New Delhi is engaged in the field of education for which are imparting education in the various disciplines;

And whereas, the said Jeen Foundation has agreed to establish the said facility in a University for research and studies in the disciplines specified in the Schedule , and shall also deposit an amount of rupees three crore to be utilized in establishment of an endowment fund in accordance with the provisions of this Act;

And whereas, if the said Jeen Foundation is allowed to run the University, it would contribute a long in the academic development of the people of the State;

Now, therefore, be it enacted by the Arunachal Pradesh State Legislature in the Sixty-third Year of the Republic of India, as follows:-

- Short title, extent and commencement:-(1) This Act may be called the Himalayan University Itanagar (Arunachal Pradesh) Act, 2012.
  - (2) It extends to the whole of the State of Arunachal Pradesh.
  - (3) It shall come into force on such date as the State Government by notification in the Official Gazette appoint.
- 2. Definitions:- In this Act, unless the context otherwise requires,
  - (a) "AICTE" means All India Council of Technical Education established under All India Council of Technical Education Act, 1987 (Central Act No. 52 of 1987);
  - (b) "CSIR" means the Council of Scientific and Industrial research, New Delhi- a funding agency of the Central Government;
  - (c) "DEC" means the Distance Education Council established under section 28 of Indira Gandhi National Open University Act, 1985 (Central Act No. 50 to 1985);
  - (d) "Distance education" means education imparted by combination of any two or more means of communication, viz broad casting, telecasting, correspondence courses, seminars, contact programmes and any other such methodology;
  - (e) "DST" means the Department of Science and Technology of the Central Government:
  - (f) "employee" means a person appointed by the University to work in the University and includes teachers, officers and other employees of the University;
  - (g) "fee" means collection made by the University from the students by whatever name it may be called, which is not refundable;
  - (h) "Government" means the State Government of Arunachal Pradesh;
  - (i) "higher education" means study of a curriculum or course for the pursuit of knowledge beyond 10+2 level;

- (j) "hostel" means a place of residence for the students of the University, or its colleges, institutions or centers, maintained or recognized to be as such by the University;
- (k) "ICAR" means the Indian Council of Agriculture Research, a society registered under the Societies Registration Act, 1860 (Central Act No. 21 of 1956);
- (I) "MCI" means Medical Council of India constituted under section 3 of the Indian Medical Council Act, 1956 (Central Act No. 102 of 1956);
- (m) "NAAC" means the National Assessment and Accreditation Council, Banglore an autonomous institution of the UGC;
- (n) "NCTE" means the National Council of Teacher Education constituted under section 3 of the National Council of Teacher Education Act, 1993 (Central Act No. 73 of 1993);
- (o) "off campus center" means a centre of the University established by it outside the main campus operated and maintained as its constituent unit, having the University's complement of facilities, faculty and staff:
- (p) "PCI" means Pharmacy Council of India constituted under section 3 of the Pharmacy Act, 1948 (Central Act No. 8 of 1948);
- (q) "prescribed" means prescribed by Statutes made under this Act;
- (r) "regulating body" means a body established or constituted by or under any law for the time being in force laying down norms and conditions for ensuring academic standards of higher education, such as UGC, AICTE, NCTE, MCI, PCI, NAAC, ICAR, DEC, CSIR, etc. and includes the State Government;
- (s) "rules" means the rules made under this Act;
- (t) "schedule" means the Schedule to this Act;
- (u) "sponsoring Body" means the Jeen Foundation, New Delhi a nonprofit company registered under section 25 of the companies Act 1956 having its registration number;
- (v) "Statutes", "Ordinances" and "Regulations" mean respectively, the Statutes, Ordinances and Regulations of the University made under this Act;

- (w) "student of the University" means a person enrolled in the University for taking a course of study for a degree, diploma or other academic distinction duly instituted by the University, including a research visit degree; if you be affect academic approach to admin your notific
- (x) "study centre" means a centre established and maintained or recognized or approved by the University for the purpose of advising, counseling or for rendering any other assistance required by the students in the context of distance education; located within or outside the State of Arunachal Pradesh in India and abroad. Such centers shall be designated as Academic centers and shall function independently within the framework of the University rules and regulations;
- (y) "teacher" means a Professor, Reader, Lecturer or any other person required to impart education or to guide research or to render guidance in any other form to the students for pursuing a course of study of the University;
- (z) "UGC" means the University Grants Commission, established under section 4 of the University Grants Commission Act, 1956 (Central Act No. 3 of 1956); and
- (aa) "University" means the HIMALAYAN University, Itanagar, Arunachal Pradesh.
- (ab) "Counseling Center" means a centre established and maintained or recognized by the University for the purpose of advising, counseling or for rendering any other assistance required by the students in the context of distance education;
- (ac) "Affiliation" means and includes recognition of institutions, colleges and schools, association of Institutions, Colleges and schools located in or outside the State of Arunachal Pradesh including overseas, and admission of such institutions, colleges and schools under the University for the purpose of conducting the formal and informal educational, professional and vocational programs of the University.
- (ad) "Course" includes programs and courses of studies imparted in the formal mode and / or in the informal (non-formal) / distance education mode and / or in the virtual campus in the institution, college, school and/ or Study Centre of the University.

- (ae) "OFF-Campus program center" means and includes an institutions, college, school in or outside State of Arunachal Pradesh or in any part of India or abroad authorized by the University in writing to conduct all or any number of program/courses offered by the University according to the rules and regulations as prescribed by the University and /or terms and conditions as may be specified by the University and agreed upon by the Institution, College or School.
- (af) at "Regional Campus" means the campus of the University Colleges, and Institutions and Schools located in and outside Itanagar, inside the noise State of Arunachal Pradesh or in any part of India and/or abroad. Such regional Campuses for convenience shall be properly designated.
- (ag) "Virtual Campus" includes the education/courses/programs provided to students through E-learning/website/CD-ROM etc.
- 3. Incorporation: (1) The first Chancellor and the first Vice-Chancellor of the University and the first members of the Board of Management and the Academic Council and all persons who may hereafter become such officers or members, so long as they continue to hold such office or membership, are hereby constituted a body corporate by the name of HIMALAYAN University, Itanagar, Arunachal Pradesh.
- (2) The University shall have perpetual succession and a common seal and shall sue and be sued by the said name.
  - (3) The University shall situate and have its headquarters at Itanagar, Arunachal Pradesh.

or for rendering any other assistance requ

- (4) The University shall be autonomous body. Sometime to exercise
- **4. Powers and functions of the University**: The University shall have the following powers and functions, namely:-
- bn (i) to provide for instruction in the disciplines specified but not an implimited in Schedule and to make provisions for research and for important and dissemination of knowledge;
- (ii) to grant, subject to such conditions as the University may determine, diplomas or certificate, and confer degrees or other academic distinctions on the basis of examinations, evaluation to any other method of testing on persons, and to withdraw any such diplomas, certificates, degrees or other academic distinctions for good and sufficient cause;

- (iii) ato organize and to undertake extra-mural studies and extension (IVX) service;
- (iv) to confer honorary degrees or other distinctions in the manner prescribed; service and visiting in the manner prescribed;
- (v) to provide instruction, including correspondence and such other courses, as it may determine;
- (vi) to institute Professorships, Readerships, Lectureships and other teaching or academic posts required by the University and to make appointment thereto;
- (vii) to create administrative, academically and other posts and to make appointments thereto;
- (viii) to appoint persons working in any other university or organization having specific knowledge permanently or for a specified period;
- (ix) to co-operate, collaborate or associate with any other university or authority or institution in such manner and for such purpose as the University may determine;
- (x) to establish study centers and maintain schools, institutions and such centers, specialized laboratories or other units for research and instructions as are in the opinion of the University, necessary for the furtherance of its object;
- (xi) to institute and award fellowships, scholarships, studentships, medals and prizes; and the state of the
- (xii) to establish and maintain hostels for students of the University;
- (xiii) to make provisions for research and consultancy, and for that purpose to enter into such arrangements with other institutions or bodies as the University may deem necessary;
- (xiv) to determine standards for admission into the University, which may include examination, evaluation or any other method of testing;
- (xv) to demand and receive payment of fees and other charges;
- (xvi) to supervise the residences of the students of the University and to make arrangements for the promotion of their health and general welfare;

- (xvii) to make special arrangements in respect of women students as the University may consider desirable;
- (xviii) to regulate and enforce discipline among the employees and students of the University and take such disciplinary measures in this regard as may be deemed necessary by the University;
- (xix) to make arrangements for promoting the health and general welfare of the employees of the University;
- (xx) to receive donations and acquire, hold, manage and dispose of any movable or immovable property.
- (xxi) to borrow money with the approval of the Sponsoring Body for the purposes of the University;
- (xxii) to mortgage or hypothecate the property of the University with the approval of the Sponsoring Body;
- (xxiii) to establish examination centers; Counseling centers; information centers;
- (xxiv) to set up off campus centre or information centers within the State of Arunachal Pradesh and/or any part of India and Abroad; and
- (xxv) to do all such other acts and things as may be necessary, incidental or conducive to the attainment of all or any of the objects of the University.
- (xxvi) to establish a campus at Itanagar in the State of Arunachal Pradesh and to have affiliated institutions, colleges, schools, and approved study centers Academic Centers, off Campus program Centers / Institutions and to establish Regional Campus(es) at different places in India and other countries.
- (xxvii) to create higher levels of intellectual abilities.
- (xxviii) to establish state of the art facilities for education, training and research.
- (xxix) to offer programs through multi modal form of education.
- (xxx) to institute degrees, diplomas, certificate and other academic distinctions on the basis of examination, or any other mode of evaluation and assessment as laid down by the academic council.
- (xxxi) to ensure that the standard of the degrees, diplomas, certificate and other academic distinctions of high standard.

- (xxxii) to offer continuing distance education both formal and / or informal.
- (xxxiii) to confer honorary degrees and other academic distinctions in the manner laid down in the statutes.
- (xxxiv) to encourage and promote research activities and set up independent research institutions for pure and applied research, and institute awards and fellowship at institutions other than the University for undertaking research.
- (xxxv) to affiliate or collaborate with any other college or university, research institution, industry association, professional association or any other organization, in India or overseas, or conceptualize, design and develop specific educational and research programs, training programs and exchange programs for students, faculty members and others.
- (xxxvi) to recognize the various courses and programs offered by the individuals, institutions, and organizations in various streams of education offered in the multimode methodology of teaching.
- (xxxvii) to undertake surveys, studies and consultancy for any organization in India or overseas
- (xxxviii) to undertake programs of the training and development of faculty members of the University and other institutions in India or overseas.
- (xxxix) to undertake collaborative research with any organization in India or overseas, and undertake commercialization of technologies.
- (XL) to develop, register and license all forms of intellectual property rights, including, inter alia, trademarks, copyrights, know-how and patents etc.
- (XLI) to conceptualize, design, develop and commercialize various products, equipment and machinery as part of the research and development activity.
- (XLII) to provide "Education For All" which includes Formal modes of instruction keeping in view the literacy and the educational needs of deprived sections of the society by establishing informal educational centers in and outside the State of Arunachal Pradesh, to achieve cent per cent literacy and education at least up to the level of Matriculation.

- (XLIII) to bring higher education within the reach of Majority of the youth aspiring higher qualification and/or research by a network of formal institutions such as regional campuses, off-campus programme centers and academic centers throughout the country in accomplishment of the prime objective "Desired Education For All".
- (XLIV) to encourage sports, cultural, extra curricular and co-curricular activities for students and staff.
- (XLV) to do all things necessary or expedient to promote the above objectives.
- (XLM) to pursue any other objective as may be approved by the Board.
- University to be self-financed: The University shall be self financed and shall not be entitled to receive any grant or other financial assistance from the State Government.
- 6. Power of affiliation: The University shall have power to affiliate or collaborate with any other college or university, research institution, industry association, professional association or any other organization, in India or overseas, or conceptualize, design and develop specific educational and research programs, training programs and exchange programs for students, faculty members and others or otherwise admit to its privileges to any other institutions.
- Fund with an amount of rupees three crore which has to be deposited by the Sponsoring Body with the State Government.
- (2) The Endowment Fund shall be used as security deposit to ensure that the University complies with the provisions of this Act and functions as per provisions of this Act, Statutes and Ordinances. The State Government shall have the powers to forfeit in the prescribe manner, a part or whole of the Endowment Fund in case the University or the Sponsoring Body contravenes and of the provisions of this act or Statutes, Ordinances, Regulations or rules make thereunder.
- of infrastructure of the University but shall not be utilized to meet out the recurring expenditure of the University.

- (4) The amount of the Endowment Fund shall be invested and kept invested until the dissolution of the university in long term fixed deposit or deposited or kept deposited until the dissolution of university in any Scheduled Bank in the Joint Account operated by the State and the Sponsoring Body.
- (5) The certificates of the securities shall be kept in the safe custody of the State Government and deposit in the interest bearing Personal Deposit Account in Bank, the deposit shall be made with the condition that the amount shall not be withdrawn without the permission of the State Government.
- 8. General Fund: The University shall establish a fund, which shall be called the General Fund to which following shall be credited, namely:-
  - (a) fees and other charges received by the University; and admon
- (b) any contributions made by the Sponsoring Body;
  - (c) any income received from consultancy and other work undertaken by the University in pursuance of its objectives;
  - (d) trusts, bequests, donations, endowments and any other grants; and
  - (e) all other sums received by the University.
- ent ritiw 9. Application of General Fund: The General Fund shall be utilized for meeting all expenses, recurring or non-recurring in connection with the affairs of the University;

Provided that no expenditure shall be incurred by the University in excess of the limits for total recurring expenditure and total non-recurring expenditure for the year, as may be fixed by the Board of Management, without the prior approval of the Board of Management.

- 10. Officers of the University: The following shall be the officers of the University, namely:-The office of the Chancellor may be located anywhere in
  - the Chancellor: (i)
- ed fisher roll (ii) the Vice-Chancellor; rolleaned 2-poly ent or
- appointed by the Chancellor from; rolleanced by the Chancellor from; rolleanced by the Board of management and shall, subject to the provost
  - (iv)
  - the Proctor;

- (vi) the Deans of Faculties;
- (vii) the Registrar;
- (viii) the Chief Finance and Accounts Officer; and
- (ix) such other officers as may be declared by the statutes to be the officers of the University.
- 11. The Chancellor: (1) The Chancellor shall be appointed by the Sponsoring Body for a period of five years from the date on which he enters upon his office and shall be eligible for re-appointment;

Provided that a Chancellor shall notwithstanding the expiration of his term continue to hold office until his successor enters upon the office.

- (2) Any vacancy in the office of Chancellor shall be filled within six months from the date of such vacancy.
- (3) The Chancellor shall, by virtue of his office, be the head of the University.
- (4) The Chancellor shall, if present, preside at the meetings of the Board of management and at the convocation of the University for conferring degrees, diplomas or other academic distinctions.
  - (5) The Chancellor shall have the following powers, namely:-
- (a) to call for any information or record in connection with the affairs of the University;
  - (b) to appoint the Vice-Chancellor;
  - (c) to remove the Vice-Chancellor;
  - (d) such other powers as may be prescribed by the Statutes or Governing Body.
    - (e) In absence of the Vice-Chancellor due to any reason, the Chancellor can appoint any suitable person to perform all the function of the Vice-Chancellor.
    - (f) The office of the Chancellor may be located anywhere in India or overseas.
- 12. The Vice-Chancellor: (1) The Vice-Chancellor shall be appointed by the Chancellor from a panel of three persons recommended by the Board of management and shall, subject to the provisions contained in sub-section (8), hold office for a term of three years:

Provided that, after expiry of the term of three years, a person shall be eligible for re-appointment for another term of three years:

(7) The Vice-Chancellor shall exercise such other powers and perform

Provided further that a Vice-Chancellor shall notwithstanding the expiration of his term continue to hold office until his successor enters upon the office.

- (2) Any vacancy in the office of Vice-Chancellor shall be filled within six months from the date of such vacancy.
- (3) The Vice-Chancellor shall be the principal executive and academic officer of the University and shall exercise general superintendence and control over the affairs of the University and shall execute the decisions of the authorities of the University.
- (4) The Vice-Chancellor shall preside at the convocation of the University in the absence of the Chancellor.
- (5) If in the opinion of the Vice-Chancellor it is necessary to take immediate action on any matter for which powers are conferred on any other authority by or under this Act, he may take such action as he deems necessary and shall at the earliest opportunity thereafter report his action to such officer or authority as would have in the ordinary course dealt with the matter:

Provided that if in the opinion of the concerned officer or authority such action should not have been taken by the Vice-Chancellor then such case shall be referred to the Chancellor, whose decision thereon shall be final:

Provided further that where any such action taken by the Vice-Chancellor affects any person in the service of the University, such person shall be entitled to prefer, within three months from the date on which such action is communicated to him, an appeal to the Board of Management and the Board of Management may confirm or modify or reverse the action taken by the Vice-Chancellor.

authority of the University is outside the powers conferred by this Act or Statutes, Ordinances, Regulations or rules made thereunder or is likely to be prejudicial to the interests of the University, he shall direct the concerned authority to revise its decision within fifteen days from the date of its decision and in case the authority refuse or fails to revise such decision, then such matter shall be referred to the Chancellor and his decision thereon shall be final.

- (7) The Vice-Chancellor shall exercise such other powers and perform such other duties as may be prescribed by the Statutes or the Ordinances.
- (8) If the Chancellor is satisfied, on an enquiry made or caused to be made on a representation made on him or otherwise, that the continuance of Vice-Chancellor in his office is prejudicial to the interest of the University or the situation so warrants, he may, by an order in writing and stating the reasons therein for doing so, ask the Vice-Chancellor to relinquish his office from such date as may be specified in the order:

Provided that before taking an action under this sub-section, the Vice-Chancellor shall be given an opportunity of being heard.

- (9) If in the opinion of the Sponsor, the actions of the Vice-Chancellor are found to be in any way detrimental to the interests of the University, the Sponsor can recommend the Chancellor to appoint such other person as may be found appropriate in the position of Vice-Chancellor to succeed the person so acting. The Sponsor may stipulate the date from which such other person shall assume the office of the Vice-Chancellor.
- 13. The Pro-Vice-Chancellor: (1) The Pro-Vice-Chancellor shall be appointed by the Chancellor.
- (2) The Pro-Vice-Chancellor shall hold office for a period of three years and shall be eligible for re-appointment for a second term.
- (3) The conditions of service of the Pro-Vice-Chancellor shall be such as may be prescribed by the Statutes.
- (4) If the Chancellor is satisfied, on an enquiry made or caused to be made on a representation made to him or otherwise; that the continuance of Pro-Vice-Chancellor in his office is prejudicial to the interest of the University or the situation so warrants, he may, by an order in writing and stating the reasons therein for doing so, ask the Pro-Vice-Chancellor to relinquish his office from such date as may be specified in order:

Provided that before taking an action under this sub-section, the Pro-Vice-Chancellor shall be given an opportunity of being heard.

(5) The Pro-Vice-Chancellor shall assist the Vice-Chancellor in such matters as are assigned to him by the Vice-Chancellor from time to time and shall exercise such powers and perform such functions as may be delegated to him by the Vice-Chancellor.

- 14. The Provost: (1) The Provost shall be appointed by the Vice-Chancellor for such period and in such manner as may be prescribed by the Statutes.
- (2) The Provost shall ensure discipline in the University and shall keep the various unions of the teachers and employees advised of the various policies and practices in the University.
- (3) The Provost shall exercise such other powers and perform such other duties as may be prescribed by the Statutes.
- 15. The Proctor: (1) The Proctor shall be appointed by the Vice-Chancellor for such period and in such manner as may be prescribed by the Statutes.
- (2) The Proctor shall be responsible for the maintenance of discipline among the students and keep the various students' unions advised of the various policies and practices in the University.
- (3) The Proctor shall exercise such other powers and perform such other duties as may be prescribed by the Statutes.
- 16. The Dean of Faculty: (1) There shall be a Dean of each Faculty who shall be appointed by the Chancellor or the Vice-Chancellor for a period of three years in such manner as may be prescribed by the Statutes.
- (2) The Dean shall convene meetings of the faculty, as and when required, in consultation with the Vice-Chancellor and shall preside over the same. He shall formulate the policies and development programme of the faculty and presents the same to the appropriate authorities for their consideration.
- (3) The Dean of Faculty shall exercise such other powers and perform such other duties as may be prescribed by the Statutes.
- vd bei 17. The Registrar: (1) The Registrar shall be appointed by the Chancellor, in such manner as may be prescribed by the Statutes.
- (2) All contracts shall be signed and all documents and records shall be authenticated by the Registrar on behalf of the University.
- (3) The Registrar shall be the Member Secretary of the Board of Management and Academic Council but he shall not have the right to vote.
- (4) The Registrar shall exercise such other powers and perform such other duties as may be prescribed by the Statutes.

- 18. The Chief Finance and Accounts Officer: (1) The Chief Finance and Accounts Officer shall be appointed by the Chancellor or the Vice-Chancellor in such manner as may be prescribed by the Statutes.
- powers and perform such duties as may be prescribed by the Statutes.
- 19. Other officers: (1) The University may appoint such other officers as may be necessary for its functioning.
- (2) The manner of appointment and powers and functions of such officers shall be such as may be prescribed by the Statutes.
- 20. Authorities of the University: The following shall be the authorities of the University, namely:
  - (i) the Board of Management;
    - (ii) the Academic Council;
    - (iii) the Faculties; and pednozerg action as 290.0 4900 noue
  - se to ne(iv) such other authorities as may be declared by the Statutes to be the authorities of the University.
- 21. The Board of Management: (1) The Board of Management of the University shall consist of the following, namely:
  - evo abla (a) the Chancellor; and
  - (b) the Vice-Chancellor;
    - (c) five persons nominated by the Sponsoring Body out of whom two shall be eminent educationists;
  - (d) one expert of management or information technology or law or any other field from outside the university, nominated by the Chancellor.
  - ebidoe (e) one expert of finance, nominated by the Chancellor;
  - (f) Commissioner, Education or his nominee not below the rank of Deputy Secretary; and
    - (g) two teachers, nominated by the Vice-Chancellor.

- (2) The Board of Management shall be the principal executive body of the University. All the movable and immovable property of the University shall vest in the Board of Management. It shall have the following powers, namely:-
- (a) to provide general superintendence and directions and to notice A superintendence and the sup
- in case they are not in conformity with the provisions of this Act or the Statutes, Ordinances, Regulations or rules made thereunder;
  - (c) to approve the budget and annual report of the University;
- to lay down the policies to be followed by the University;
- (e) to recommend to the Sponsoring Body about the voluntary liquidation of the University if a situation arises when smooth functioning of the University does not remain possible, in spite of all efforts; and
- ent in the least of (f) such other powers as may be prescribed by the Statutes.
  - (3) The Board of Management shall meet at least two times in a calendar year.
- be delibered (4). The quorum for meetings of the Board of Management shall be or the possible by the paying or the cominated, shall be filled up as early as possible by the paying or the
- 22. The Academic Council: (1) The Academic Council shall consist of the Vice-Chancellor and such other members as may be prescribed by the Statutes.
- (2) The Vice-Chancellor shall be the Chairperson of the Academic Council.
- (3) The Academic Council shall be the principal academic body of the University and shall, subject to the provisions of this Act and the rules, Regulations, Statutes or Ordinances, made thereunder, co-ordinate and exercise general supervision over the academic policies of the University.

- (4) The quorum for meeting of the Academic Council shall be such as may be prescribed by the Statutes.
- 23. Other authorities: The composition, powers and functions of other authorities of the University shall be such as may be prescribed by the Statutes
- 24. Disqualification for membership of an authority: A person shall be disqualified for being a member of any of the authorities of the University, if he-
- to an all of the (a) so is of unsound mind and stands so declared by a competent
- (b) is an undercharged insolvent;
  - (c) has been convicted of any offence involving moral turpitude;
- (d) has been punished for indulging in or promoting unfair practice in the conduct of any examination, in any form, anywhere.
- 25. Vacancies not to invalidate the proceedings of any authority of the University:- No act or proceeding of any authority of the university shall be invalid merely because of reason of any vacancy or defect in the constitution thereof.
- 26. Filling up of emergent vacancies: Any vacancies occurred in the membership of authorities of the University due to death, resignation or removal of a member or due to change of capacity in which he was appointed or nominated, shall be filled up as early as possible by the person or the body who had appointed or nominated such a member:

Provided that the person appointed or nominated as a member of an authority of the University on an emergent vacancy, shall remain member of such authority for only the remaining period of the member, in whose place he is appointed or nominated.

27. Committee: The authorities or officers of the University may constitute such committees with such terms of reference as may be necessary for specific tasks to be performed by such committees. The constitution of such committees and their duties shall be such as may be prescribed by the Statutes.

- Statutes of the University may provide for all or any of the following matters, namely:

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  Date of the University may provide for all or any of the following matters, namely:

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  Date of the University may provide for all or any of the following matters, namely:
  - the constitution, powers and functions of the authorities of the University as may be constituted from time to time;
- (b) the terms and conditions of appointment of the Vice-Chancellor and his powers and functions;
- (c) the manner and terms and conditions of appointment of the Registrar and Chief Finance and Accounts Officer and their powers and functions;
  - (d) the manner in which and the period for which the Provost and the Proctor shall be appointed and their powers and functions:
- the manner in which the Dean of Faculty shall be appointed and his powers and functions; and immediately and his powers and functions;
  - (f) the manner and terms and conditions of appointment of other officers and teachers and their powers and functions;
  - (g) the terms and conditions of service of employees of the University and their functions;
- ent to you to (h) the procedure for arbitration in case of disputes between officers, teachers, employees and students;
- -long and by (i) the conferment of honorary degrees;
  - the provisions regarding exemption of students from payment of tuition fee and for awarding to them scholarships and fellowships;
  - (k) provisions regarding the policy of admissions, including regulation of reservation of seats;
- insip and of (I) provisions regarding fees to be charged from students;
  - (m) provisions regarding number of seats in different courses;
- aginate (n) creation of new authorities of the University;
  - (o) accounting policy and financial procedure;
- polition of new departments and abolition or restructuring polition of existing departments;
  - (q) institution of medals and prizes;

- (r) creation of posts and procedure for abolition of posts;
- enement (s) revision of fees;
  - (t) alteration of the number of seats in different syllabus; and
  - (u) all other matters which under the provisions of this Act are required to be, or may be, prescribed by the Statutes.
- (2) The Statutes of the University shall be made by the Board of Management, and shall be submitted to the State Government for its approval.
- (3) The State Government shall consider the Statutes, submitted by the University and shall give its approval thereon within two months from the date of its receipt with such modifications, if any, as it may deem necessary.
- (4) The University shall communicate its agreement to the Statutes as approved by the State Government, and if it desires not to give effect to any or all of the modifications made by the State Government under subsection(3), it may give reasons therefor and after considering such reason, the State Government shall accept the suggestions made by the University.
- (5) The State Government shall publish the Statutes, as finally approved by it, in the Official Gazette, and thereafter, the Statutes shall come into force from the date of such publication.
- 29. The Ordinances: (1) Subject to the provisions of this Act or Statutes made thereunder, the Ordinances may provide for all or any of the following matters, namely:
  - (a) the admission of students to the University and their enrolment as such; a probage and account of
  - the courses of study to be laid down for the degrees, diplomas and certificates of the University;
- (c) the award of the degrees, diplomas, certificates and other academic distinctions, the minimum qualification for the same and the measures to be taken relating to the granting and obtaining of the same;
  - (d) the conditions for award of fellowships, scholarships, stipends, medals and prizes;
  - the conduct of examinations, including the terms of office and manner of appointment and the duties of examining bodies, examiners and moderators;

- fees to charged for the courses, examinations, degrees and diplomas of the University;
  - (g) the conditions of residence of the students of the Univer-
  - (h) provision regarding disciplinary action against the students;
- (i) the creation, composition and functions of any other body which is considered necessary for improving the academic life of the University;
- ent to hem (j) the manner of co-operation and collaboration with other unit Universities and institutions of higher education; and
- due using (k) all other matters which by this Act or Statutes made believe at light at thereunder are required to be provided by the Ordinances.
- (2) The Ordinances of the University shall be made by the Academic Council which after being approved by the Board of Management, shall be submitted to the Chancellor for its approval.
- the prior approval of the Board of Management, make regulations, consistent with this Act and the rules, Statutes and the Ordinances made thereunder, for the conduct of their own business and that of the committees appointed by them.
- 31. Admissions: (1) Admission in the university may be made on the basis of merit or in any other manner as the academic council may decide.
- (2) Merit for admission in the University may be determined either on the basis of marks or grade obtained in the qualifying examination and achievements in co-curricular and extra-curricular activities or on the basis of marks or grade obtained in the entrance conducted at the State level either by an association of the universities conducting similar courses or any other manner.
- (3) If the students pass out a level of any course, university may consider the admission of that student in next level on credit transfer basis from other universities or institutes.
- (4) Reservation in admission to the University for Scheduled Castes, Scheduled Tribes and other backward classes, women and handicapped persons shall be provided as per the approval of the board of management.

- **32.** Fee structure: (1) The University may, from time to time, prepare its fees structure and send it for approval of the committee constituted for the purpose.
- (2) The committee shall consider the fees structure prepared by the University and if it is satisfied that the proposed fees is-
  - (a) sufficient for:-
- expenditure of the University; and
- nerto ribio none (ii) the saving required for the further development of the bas not souther. University, it may approve the fees structure.
- (3) The fees structure approved by the committee under subsection(2) shall remain in force for one year and the University shall be entitled to charge fees in accordance with such fees structure.
- **33. Examination:** At the beginning of each academic session and in any case not later than 30<sup>th</sup> of August of every calendar year or such other date as the academic council may decide, the university shall prepare and publish a schedule of examination for each and every course conducted by it and shall strictly adhere to the schedule.

**Explanation:** "Schedule of Examination" means a table giving details about the time, day and date of the commencement of each paper which is a part of a scheme of examinations and shall also include the details about the practical examinations;

Provided that if, for any reason whatsoever, the University has been unable to follow this schedule, it shall, as soon as practicable, submit a report to the State Government incorporating the reasons for showing a departure from the published schedule. The Government may, thereon, issue such directions as it may deem fit for the compliance of the schedule;

**34. Declaration of results**: (1) The university shall declare the results of every examination conducted by it within sixty days from the last date of the examination for that particular course or within such time period as may be mentioned in the statute;

Provided that, if for any reason whatsoever, the university is unable to finally declare the results of any examination within the aforesaid period of sixty days, it shall submit a report incorporating the reasons for such delay to the State Government. The State Government may, thereon issue such directions as it may deem fit.

- (2) No examination or the results of an examination shall be held invalid only for the reasons that the university has not followed the time schedule as stipulated in section 33 or as the case may be in section 34.
- **35. Convocation :** The convocation of the University shall be held in every academic year in the manner as may be prescribed by the Statutes for conferring degrees, diplomas or for any other purpose.
- 36. Accreditation of the University: The University may obtain accreditation from any national or international body.
- 37. Annual report: (1) The annual report of the University shall be prepared by the Board of Management which shall include among other matters, the steps taken by the University towards the fulfillment of its objects and copy of the same be submitted to the Sponsoring Body.
- 38. Annual accounts and audit: (1) The annual accounts including balance sheet of the University shall be prepared under the directions of the Board of Management and the annual accounts shall be audited at least once in every year by the auditors appointed by the University for this purpose.
- shall be submitted to the Board of Management, and notestian most simple.
- (3) A copy of the annual accounts and audit report along with the observation of the Board of Management shall be submitted to the Sponsoring Body.
- 39. Powers of the State Government to inspect the University:

  (1) For the purpose of ascertaining the standards of teaching, examination and research or any other matter relating to the University, the State Government may cause an inspection, to be made in such manner as may be prescribed, by such person or persons as it may deem fit.
- (2) The State Government shall communicate to the University its recommendations in regard to the result of such inspection for corrective action. The University shall adopt such corrective measures and make efforts so as to ensure the compliance of the recommendations.
- 40. Powers of the State Government to call for information:

  (1) The State Government may call for information from the University relating to its working, functions, achievements, standard of teaching, examination and research or any other matters as it may consider necessary to judge the efficiency of the University in such form and within such time as may be prescribed by rules.

- by the State Government under sub-section (1) within the prescribed time.
  - 41. Dissolution of the University by the Sponsoring Body: (1) The Sponsoring Body may dissolve the University by giving a notice to the effect in the prescribed manner to the State Government and the employees and the students of University at least one year in advance:

Provided that dissolution of the University shall have effect only after the approval of the State Government and the last batches of students of the regular courses have completed their courses and they have been awarded degrees, diplomas or awards, as the case may be.

- (2) On the dissolution of the University land and property of the University will be vested with the State Government.
- 42. Special powers of the State Government in certain circumstances:-(1) If it appears to the State Government that the University has contravened any of the provisions of this Act made thereunder or has violated any of the directions issued by it under this Act or has ceased to carryout any undertakings given by it to the State Government or a situation or mal-administration has arisen in the University, it shall issue notice inquiring the University to show cause within forty-five days.
- (2) If the State Government on receipt of reply of the University on the notice issued under sub-section (1), is satisfied that there is a prima facie case of contravening any of the provisions of this Act or the rules made thereunder or of violating directions issued by it under this Act or of ceasing to carryout the undertaking given by it or mal-administration, it shall make an order of such enquiry as it may consider necessary.
  - (3) The State Government shall, for the purposes of any enquiry under sub-section (2), appoint an arbitrator to inquire into any of the allegations and to make report thereon.
- (4) The arbitrator appointed under sub-section (3) shall have the same powers as provided as per the Arbitration and Conciliation Act, 1996; while trying a suit in respect of the following matters, namely:-
  - (a) summoning and enforcing the attendance of any person and examining him on oath;
- (b) requiring the discovery and production of any such document or any other material as may be predicable in evidence; and
  - (c) requisitioning any public record from any court or office.

- (5) On receipt of the enquiry report from the officer or officers appointed under sub-section (3), if the State Government is satisfied that the University has contravened any of the provisions of this Act or the rules made thereunder or has violated any of the directions issued by it under this Act or has ceased to carryout the undertakings given by it or mal-administration has arisen in the University which threatens the academic standard of the University, it shall make orders for corrective actions or direction.
- 43. Power to make Rules:- For carrying out the purposes of this Act, the Board of Management, Academic Council or the Authorities of the University, may make rules, consistent with this Act for all or any of the provisions of the Act or for all or any of the provisions which are not covered by the Statutes, Ordinances and Regulations made under this Act.
- 44. Power to remove difficulties: (1) If any difficulty arises in giving effect to the provisions of this Act, the State Government may, by order published in the Official Gazette, make provisions, not inconsistent with the provisions of this Act, as appear to it to be necessary or expedient for removing the difficulty;

Provided that no order under this section shall be made after the expiry of a periods of two years from the date of commencement of this Act.

- (2) Every order made under this section shall, as soon as may be after it is made, shall be laid before the House of the State Legislature.
- 45. The Act to have overriding effect: The provisions of this Act and the rules, Statutes, Ordinances made thereunder shall have effect notwithstanding anything to the contrary contained in any other law; for the time being in force, relating to the matters in respect of which the State Legislature has exclusive power to make laws.
- **46. Savings**: Notwithstanding anything contained in this Act, all rules, orders, notifications, scheme, bye-laws, regulation, circular, office memoranda issued by the State Government in pursuance of the Arunachal Pradesh and other Institutions of Higher Education (Establishment and Regulations) Act, 2010 (No. 6 of 2010) and the Arunachal Pradesh State Council for Technical Education Act 2010 (No. 9 of 2010) shall mutatis mutandis apply to the University until the same superseded by the State Government.

## (5) On recent of the engliny report from a addition of officers of more, sun section of all particles with the sets from the set

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al Pradesh St	Professor of Higher Education of Professor (No. 6 of 2010) and the Professor of Pro	
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	Assistant Professor	
	Other Staff	20

# 3. Academic Faculties : SCHEDULE:

•		omio i doditioo i		
	donas	Category a sylameter	on which university shall u	of Units
, the Uni	lle (i)	Library: Number of Bo	ooks only: Lawof welv s d	1000
or Unde	bns	(subjectwise & categor	orywise) : Management	1100
			In the Secondary Certifica	1500
s) Course August o			chnology: sed only send	300
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(ii)	R	eading room: Availability	of : Reading Room:	1
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as on is	Ca	ategory/frequency) Daily	Newspaper	
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			secondary courses unde	6
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(iii)	C		oad Band Internet facility ealth care medical facility	room and
4. F	acili	ties for Co-curricular	Activities being A to roled	3 Bac
	(i)	Indoor facilities :	Badminton, Table	Tennis
		lation Science	Chess, Caro	m Board
	(ii)	Outdoor Facilities:	Volleyball, 3 o Foot	ball .8
			Hockey dug di Crick	7. B# <b>a</b>
			Basketball, Swin	nming 8
		onne	Horse riding, Shot	put
		5071	Discuss. Lawr	

#### 3. Academic Familiaell-aludhacA. 8

Disciplines in which university shall undertake study and research

- (i) With a view to achieving the objective of "Education for all", the University has the power to give admission in regular and/or Under Distance Education Mode.
- (a) In the Secondary Certificate (Matriculation of 10<sup>th</sup> Class) Course those who has completed 14 years of age as on 1st August of the year in which admission is sought for on the basis of self declaration to the effect that the candidate has studied enough to be able to pursue secondary certificate course under the mode of informal education.
  - (b) In the Senior Secondary Certificate (P. U. C. or Intermediate) Course those who has completed 16 years of age as on 1st August of the year in which admission is sought for, after qualifying in the entrance test prescribed to pursue senior secondary courses under the mode of informal (Non-Formal) Education.

These are on the subject of Gen

 The nomenclature of the Degree Diploma that would be conferred by the University under different Colleges/Schools shall be as follows:-

#### 5.1 Arts and Social Sciences

- 1. Bachelor of Arts in Different Subjects
- 2. Bachelor of Arts in Honours in Different Subjects
  - 3. Bachelor of Applied Psychology (pointing of a stilling of Applied Psychology)
  - 4. Bachelor of Literature
- 5. Bachelor of Library and Information Science
- Bachelor of Social Work
- 7. Bachelor in Public Policy
- 8. Master of Arts in History
- 9. Master of Arts in Political Science
- 10. Master of Arts in Public Administration

11.	Master of Human Resource Management as fall distribution	.13
12.	Master of Arts in Economics https://doi.org/10.1003/	.88
13.	Master of Arts in Sociology disquarities	.03
14.	Master of Social Work sneaver9 sybiv	01
15.	Master of Library and Information Science	.14
16.	Master of Applied Psychology	12.
17.	Master of Ideology tegnas 9 unA	.81
18.	Diploma in Social Work yollo Policy	NSJ
19.	Diploma in Regional Language beliefed in language beliefed in the second of the second	
20.	Post Graduate Diploma in Copywriting Ws.J to rolends 8	
21.	Post Graduate Diploma in Publishing Thows To note the S	3.
22.	Post Graduate Diploma in Industrial Psychology	
23.	Post Graduate Diploma in Library and Information Science	5
24.	Post Graduate Diploma in Social Work	9
25.	Post Graduate Diploma in Regional Languages	8
26.	Post Graduate Diploma in English	
27.	Post Graduate Diploma in Population Studies and anstalan	
28.	Certificate Programme in Preparatory for entry of Degree	.11.
29.	Certificate Programme in Distance Education	
30.	Certificate Programme in Woman Studies Ws.J to 10000	
31.	Certificate Programme in Human Rights	14.
32.	Samaj Karya Parangat ws.J saeniau 8 ni smolgi O	15.
33.	Samaj Vidhya Parangat	.61
34.	Diploma in Corporate Law & Management Diploma in Civil Law Diploma in Civil Law	17.
35.	Shastri Diploma in General law	19.
36.	Shikshan Parangat	

	37.	Master of Human Resource Managem baradalV nakkin8	
	38.	Master of each in Economics intends narrantal	
	39.	Vachaspati Vachaspati Vachaspati	
	40.	Vidya Praveena And Misicus Jonetas M	D
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	43.	Anu Parangat yeoloobilo istasM	
5.	2 Lav	w & Public Policy in Show leton2 in amolaiC	
	1.	Bachelor of Law (Integrated) gauges I lacon sind amoin I	
	2.	Post Graduate Diploma in Copywriting Post Graduate Diploma in Copywriting	
	3.	Bachelor of Law of Laws and disconnection are unantities of	
	4.	Bachelor of Academic Laws	
	5.	Bachelor of Civil Law  Bachelor of General Law	
	6.	Bachelor of General Law	
	7.	Master of Law of Laws	
	8.	Post O aduate Diploma in Regional Languages  Waster of Law of Laws  Waster of Law of Laws  Post O aduate Diploma in Regional Languages	5.
	9.	Masters in Public Policy in amold of standard tage	
	10.	Masters in Public Governance	
	11.	Doctor of Philosophy Caracana in Preparation Philosophy	8.
	12.	Certificate Programme in Distanue Educativate Programme in Distanue Educativate No.	
	13.	Doctor of Law of Laws amount in Mornage Paragraph of Law of Laws and Mornage Paragraphs of Law of La	
	14.	Diploma in Administrative Law	11
	15.	Diploma in Business Law	32
	16.	Diploma in Law	83
	17.	Diploma in Corporate Law & Management	
	18.	Dipioma in Civii Law	34
	19.	Diploma in General law	35.
	20.	Diploma in Cyber Law & Ethics Japanes 9 and alida	

21.	Diploma in Environmental Law notice of Education	4 Ins
22.	Diploma in Human Rights Law Idea bas an Amamobi G	. 1
23.	Diploma in Intellectual Property Rights Law	
24.	Diploma in Science and Diploma was ruodas in amolqid	3.
es 25.	Bachelor of Education in Informs was Installed in amolgid	4.
26.	Post Graduate Diploma in Law fos[due	
27.	Post Graduate Diploma in Law of Laws	
5.3 Co	mmerce and Services Management	
- 1.	Bachelor of Commerce and Bachelor of Commerce	7.
2.	Bachelor of E-Commerce	
3.	Bachelor of Commerce Honours	
4.	Bachelor in Business process Outsourcing	
5.	Post Graduate Diploma in Physical Education Bachelor in Service Management	11
6.	Master of Commerce	12
7.	Master of Physical Education  Master of Frysical Education	
8.	Masters of Philosophy	15
9.	Vidya Misnant  Doctor of Philosophy  Vidyalankar	16.
10.	Diploma in CallManagement	17.
11.	Teacher's Training Certificat gnitnuosaAteo ni smolqiO	18
12.	Diploma in Customer Relationship Management	19
13.	Diploma in Documentation	20.
14.	Diploma Of Services	
15.	Diploma in Retail Management	
16.	Diploma in Capital Markets of Merchandise Banking	eni d.a
17.	Diploma in Finance	
18.	Diploma in Personnel Management	2.
	Master of Surgery in Ear, Nose and Throat	

#### 5.4 Institute of Education

- 1. Diploma in Arts and Diploma in Education
- 2. Diploma in Commerce and Diploma in Education
- 3. Diploma in Science and Diploma in Education
- Bachelor of Education in information Technology as a specialized subject
- 5. Bachelor of Education
- 6. Bachelor of Arts and Bachelor of Education
- 7. Bachelor of Commerce and Bachelor of Education
- 8. Bachelor of Science and Bachelor of Education
- 9. Bachelor of Physical Education
- 10. Post Graduate Diploma in Education
- 11. Post Graduate Diploma in Physical Education
- 12. Master of Education
- 13. Master of Physical Education
- Shiksh Acharya
- 15. Vidya Nisnant
- 16. Vidyalankar
- 17. Vishrad
- 18. Teacher's Training Certificate (In Service)
- 19. Master of Philosophy
- 20. Doctor of Education

#### 5.5 Institute of Medical Sciences

- 1. Bachelor of Medicine and Bachelor of Surgery
- 2. Master of Surgery in General Surgery
- 3. Master of Surgery in Ear, Nose and Throat

4.	Master of Surgery in Ophtalmology	.02
5.	Master of Surgery in Anatomy VpciomisitriqO ni smolgiO	
6.	Master of Surgery in Orthopedics	31.
7.	Doctor of Medicine in General Medicine	
8.	Diplomaun Conservative Dentistry  Doctor of Medicine in Forence Medicine	83
9.	Doctor of Medicine in Pathology	
10.	Doctor of Medicine in Radiology	
11.	Doctor of Medicine in Pediatrics	
12.	Diploma in Gynecology avgolsmrahd ni enicibed no Philosophia	
13.	Doctor of Medicine in Ophthalmology and olidus in smolaid	.88
14.	Doctor of Medicine in Anesthesia	40.
15.	Doctor of Medicine in Gynecology and Obstetrics	, PA
16.	Master of Chirurgery in Cardio Thoracic Surgery	
17.	Master of Chirurgery in Neurology 9150 ntleeH ni smoldiO	
18.	Master of Chirurgery in Urology	
19.	Master of Chirurgery in Plastic Surgery	45.
20.	Master of Chirurgery in Cardiology	46.
21.	Master of Chirurgery in Endocrinology	47
22.	Master of Chirurgery in Gastro Enterology	48
23.	Diploma in Anesthesia (polsened in eniciped to rotood)	48
24.	Doctor of Medicine in Dermatology Atlant On in amolqid	50
25.	Diploma in Tuberculosis & Chest Diseases albeM to rotood	51.
26.	Diploma in Ophthalmology Medicine & Surgery No. 101000	52.
27.	Diploma in Clinical Pathology	
28.	Diploma in Oral Surgery	54.
	Doctor of Medicine in Microbiology	-1ºC

29.	Diploma in Orthodontics	
30.	Diploma in Ophthalmology	
31.	Diploma in Radiology	
32.	Diploma in Prosthodontics	
33.	Diploma in Conservative Dentistry	
34.	Diploma in Oral Pathology	
35.	Diploma in Laryngology and Ontology	
36.	Diploma in Forensic Science	
37.	Diploma in Optoelectronics & Communication Systems	
38.	Diploma in Gynecology and Obstetrics and in the notated	
39.	Diploma in Public Health long affect of anicips Mire affect	
40.	Diploma in MRT	
41.	Diploma in Health Care & nothing of the entertoom to rotate	
42.	Diploma in Nutrition and Dietetics' and Communication and Miles	
43.	Diploma in Health Care Systems and Service Management	
44.	Doctor of Medicine in Anatomy	
45.	Doctor of Medicine in Physiology	
46.	Doctor of Medicine in Biochemistry	
47.	Doctor of Medicine in Microbiology	
48.	Doctor of Medicine in Psychiatry	
49.	Doctor of Medicine in Genealogy	
50.	Doctor of Medicine in Dermatology	
51.	Doctor of Medicine in Anatomy & alzohio aduli alamang	
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52.	- cotor or intodicine in a mystology	
53.	Doctor of Medicine in Biochemistry	
54	Doctor of Medicine in Microbiology	

Doctor of Medicine in Cardiology Vegloridae To rolenas	20,
Doctor of Medicine in Neurology 1 voolondooT to rolandooB	
Doctor of Medicine in Hematology	22.
Engineering & Applied Sciences	
Bachelor of Technology in Biotechnology	24.
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Bachelor of Technology in Civil (Construction Management)	28
Bachelor of Technology in Civil (Water Resource Manageme	nt)
Bachelor of Technology in Computer Aided Engineering	30
Bachelor of Technology in Computer Aided Designing	31
Bachelor of Technology in Electrical & Electronics Engineer	ng
Bachelor of Technology in Electrical Engineering	33
Bachelor of Technology in Manufacturing Technology	34
Bachelor of Technology in Mechanical Design Engineering	
Bachelor of Technology in Mechanical Engineering	36
Bachelor of Technology in Production Engineering	35
Bachelor of Technology in Agriculture Engineering	38
Bachelor of Technology in Chemical Engineering	
Bachelor of Technology in Textile Engineering	
Bachelor of Technology in Mining Engineering	47
Bachelor of Technology in Aeronautical Engineering	4
Bachelor of Technology in Marine Engineering	şà
	Doctor of Medicine in Neurology  Doctor of Medicine in Hematology  Engineering & Applied Sciences  Bachelor of Technology in Biotechnology  Bachelor of Technology in Electronics & Communication Enneering  Bachelor of Technology in Electronics & Telecommunication Engineering  Bachelor of Technology in Civil (Construction Management)  Bachelor of Technology in Civil (Water Resource Management)  Bachelor of Technology in Computer Aided Engineering  Bachelor of Technology in Computer Aided Designing  Bachelor of Technology in Electrical & Electronics Engineering  Bachelor of Technology in Manufacturing Technology  Bachelor of Technology in Mechanical Design Engineering  Bachelor of Technology in Production Engineering  Bachelor of Technology in Agriculture Engineering  Bachelor of Technology in Chemical Engineering  Bachelor of Technology in Textile Engineering  Bachelor of Technology in Textile Engineering  Bachelor of Technology in Mining Engineering  Bachelor of Technology in Aeronautical Engineering

- 20. Bachelor of Technology in Mobile Telecommunication Engineering
- 21. Bachelor of Technology in Photonics Engineering
- 22. Bachelor of Technology in Instrumentation Engineering
- 23. Bachelor of Technology in Naval Engineering
- 24. Bachelor of Technology in Dairy Engineering
- 25. Master of Technology in Automotive Engineering & Business
- 26. Master of Technology in Power Electronics
- 27. Master of Technology in Communication & Radar Engineering
- 28. Master of Technology in Power Systems
- 29. Master of Technology in Structural Engineering
- 30. Master of Technology in Production Engineering
- 31. Master of Technology in Embedded Systems & VLSI
- Master of Technology in Microelectronics & Communication System
- 33. Master of Technology in Mobile Networks and Management
- 34. Master of Technology in Telecom Services Management
- 35. Master of Chemical Engineering
- Master of Chemical Technology
- 37. Master of Town Planning
- 38. Master of Textiles
- Certificate Programme in Gardener's Training
- 40. Certificate Programme in Engineering Vocation: Plumber
- 41. Certificate Programme in Engineering Vocation: Fitter
- 42. Certificate Programme in Engineering Vocation: Two Wheeler Mechanics

43.	Certificate Programme in Engineering Vocation : Domestic Vireman	
44.	Certificate Programme in Engineering Vocation: Lathe Operat	
45.	Certificate Programme in Engineering Vocation: Radio &	Æ
46.	Certificate Programme in Industrial Painting Technician	
47.	Certificate Programme in Engineering Vocation : Mason	
48.	Diploma in Mechanical Engineering	
49.	Diploma in Civil Engineering collametric c	desa
50.	Diploma in Chemical Engineering contacts	
51.	Diploma in Chemical Technology soisyn9	3
52.	Diploma in Electrical Engineering	6
53.	Diploma in Electronics and Communication Engineering	
54.	Diploma in Computer Engineering	
55.	Diploma in Textiles	: 8
56.	Post Graduate Diploma in Mechanical Engineering	400
57.	Post Graduate Diploma in Civil Engineering polonidast-oid	
58.	Post Graduate Diploma in Chemical Engineering	8
59.	Post Graduate Diploma in Chemical Technology	
60.	Post Graduate Diploma in Electrical Engineering	
61.	Post Graduate Diploma in Textiles	
62.	Master of Technology in Electronics with Telecommunication	0
63.	Master of Technology in Electronics with Microwave Engineeri (Integrated)  Agriculture & Veterinary Science	n
64.	Master of Technology in Electronics with Microelectronics (Integrated)	10
65.	Master of Technology in Biotechnology (Integrated)	2
66	Master of Technology in Automotive Engineering (Integrated)	

67	Master of Technology in Power Systems (Integrated)	8
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9.	Electronics with Different Specializations	61.
10.	Master of Philosophy  Master of Philosophy	62
11.	Mastacot Technology in Electronics ydgosolidd for Doctor of Philosophy	
5.8	Agriculture & Veterinary Science	
1.	Master of Technology State of Technology State of Technology State of State	64
2.	Bachelor of Science in Horticulture voolondoeT to relasM	
3.	Bachelor of Science in Home Science	

4.	Bachelor of Science in Poultry Science () energia in smolaid 82
5.	Bachelor of Science in Dairy Science (Dairy Science)
6.	Bachelor of Science in Aquaculture Apple (Science in Aquaculture)
7.	31. Diploma in Science (Sencultural and an annual an
8.	Bachelor of Science in Genetics & Plant Breeding
9.	33. Bachélor of Veterinary Science aruthusingA ni soneio2 por stateM
10.	34. Master of Veterinary Science aruthusian Horticulture
11.	Master of Science in Home Science Vyrigozolin 10 rotoo 3, 38
12.	Master of Science in Poultry Science
13.	Master of Science in Dairy Science  Master of Science in Dairy Science
14.	Master of Science in Aquaculture
15.	2. Bachelor in Hospital Management aruthusireS ni soneioS or statement.
16.	Master of Science in Genetics & Plant Breeding
17.	Doctor of Philosophy in Agriculture
18.	Bacheior in Occupational Therapy  Bacheior in Occupational Therapy  Butlington of Philosophy in Horizophy in Philosophy in Horizophy in Philosophy in Horizophy in Philosophy in Horizophy
19.	Doctor of Philosophy in Home Science
20.	Doctor of Philosophy in Poultry Science  Vosmari9 to reteM 8
21.	Doctor of Philosophy in Dairy Science Vidgosoling to rotood .e.
22.	Doctor of Philosophy in Aguaculture
23.	Doctor of Philosophy in Sericulture 8 notintul ni smolgio .11
24.	Doctor of Philosophy in Genetics & Plant Breeding
25.	Diploma in Science (Agriculture) Diploma in Health Information (Agriculture)
26.	14. Diploma in Science (Horticulture)
27.	Diploma in Science (Home Science) and of the Home Science

		294	
	28.	Diploma in Science (Poultry Science)	
	29.	Diploma in Science (Dairy Science)	
	30.	Diploma in Science (Aquaculture)	
		Diploma in Science (Sericulture)	
	32.	Diploma in Science (Genetics & Plant Breeding)	
	33.	Bachelor of Veterinary Science	
	34.	Master of Veterinary Science	
	35.	Doctor of Philosophy (Veterinary Science)	
	36.	Post Graduate Diploma in Home Science	
5.9	Bio	-Technology, Pharmacy & Para Medical Sciences	
	1.	Bachelor of Pharmacy	
	2.	Bachelor in Hospital Management	
	3.	Bachelor in Human Nutrition	
	4.	Bachelor in Medical laboratory Technology	
	5.	Bachelor in Occupational Therapy	
	6.	Bachelor in Physiotherapy	
	7.	Bachelor in Radiology & Imaging Technology	
	8.	Master of Pharmacy	
	9.		
	10.	Diploma in Health Care & Services	
		Diploma in Nutrition & Dietetics 1138 of video of 19 to 1010000	
	12.	Diploma in Pharma Sales Management	
	13.	Diploma in Health Information Technology	
	14.	Diploma in Pharmacy (stuffied) sonsion of smoldid	
	15.	Diploma in Health Care Systems & Services Management	

16.	Diploma in General Nursing & mid wifery rold of etsubsed tao9	42.
17.	Diploma in Science (Bio-Technology) be Minimage 10 relasM	43.
	Diploma in Science (Bio-Informatics) DeM in Diploma in Science (Bio-Informatics)	
19.	Diploma in Science (Bio-Chemistry) Della ni especial to retail	45.
20.	Diploma in Science (Microbiology) Diploma in Science (Microbiology)	46.
21.	Diploma in Science (Medical Lab Technology)	47.
22	Master of Physiotherapy	48
23.	Diploma in Occupational Therapy  Diploma in Occupational Therapy  pnisru/ ni solenos Science Master of Science in Nursing	49.
24.	Diploma in Science (Nursing)	
25.	Bachelor of Science in Bio-Technology	51
26.	Bachelor of Science in Bio-Informatics	
27.	Bachelor of Science in Bio-Chemistry	
28.	Bachelor of Science in Microbiology	
29.	Bachelor of Science in Medical Lab Technology	
	Bachelor of Physiotherapy jugmo Only general to select the Bachelor of Physiotherapy jugmo Only 100 and 100 an	
	Bachelor of Occupational Therapy/ ni vgolon/beT to rolenba8	à.
32.	Bachelor of Science in Nursingle 3 ni vgolomos Tho roledos	5
33.	Bachelor of Technology in Bio-Technology and at to role dos8	
34.	Bachelor of Technology in Bio-Informatics and in a solerosa	7.
35.	Post Graduate Diploma in Bio-Technology	.8
36.	Post Graduate Diploma in Bio-Informatics	
37.		10
38.	Post Graduate Diploma in Physiotherapy	TT
39.	Post Graduate Diploma in Occupational Therapy	
	Post Graduate Diploma in Nursing Nursing Nursing	13
41.	Post Graduate Diploma in Bio-Chemistry	14

	296	
42.	Post Graduate Diploma in Microbiology Missenso as smolding	16.
43.	Master of Science in Medical Microbiology	
44.	Master of Science in Medical Bio-Chemistry analog of smolaid	
45.	Master of Science in Medical Anatomy	
46.	Master of Science in Medical Physiology	
47.	Master of Science in Medical Lab Technology	
48.	Master of Physiotherapy	
49.	Master of Occupational Therapy  Master of Science in Nursing	
50.	Master of Science in Nursing (pnistall) science (Mussing)	
	the state of the s	

### 5. 10 Computing & Information Technology

51. Master of Pharmacy Master of Philosophy

53. Doctor of Philosophy

- 1. Bachelor of Technology in Computational Management
- 2. Bachelor of Technology in Internet Computing 32 to 10 lend 52
- Bachelor of Technology in Computer Science & Engineering

Bachelar of Science in Bio-Informatics

- 4. Bachelor of Technology in Mobile Computing 200 to tolerloss
- Bachelor of Technology in Software Engineering 2 to include 8
- Bachelor of Technology in Information Technology is to lead a 85
- Bachelor of Engineering in Electronics and Tele Communications
- Bachelor of Engineering in Telecommunication Engineering
- 9. Bachelor of Computer Application
- 10. Bachelor of Science in Computer Science
- 11. Bachelor of Science in Networking
- 12. Bachelor of Science in Call Centre Communication
- 13. Bachelor of Science in Visual Effects & Multimedia
- 14. Bachelor of Science in Medical Transcription

## 

15.	Bachelor of Science in Information Technology of standing O	41.
16.	Master of Science in Information Technology 100 ni amolgiQ	42.
17.	Master of Science in Computer Science Ismoini ni smolqiQ	43.
18.	Diploma in Software Enginegrilly and In expension of Software Enginegrilly and Interest of Software Engineering and Intere	44.
19.	Master of Science in Call Centre Communication	45.
20.	Master of Science in Visual Effects & Multimedia	46.
21.	Master of Science in Medical Transcription	47.
22.	Master of Computer Application	
23.	Integrated MCA (5 year programme) M mahuat & ytilstiqad	5.11 H
24.	Master of Technology in Software Engineering	
25.	Master of Technology in Computer Science & Engineering	.2.
26.	Master of Technology in Intelligent Systems	3.
27.	Master of Technology in Parallel & Distributed Computing	5.
28.	Master of Technology in Information Technology	3
29.	Master of Philosophy	.7
30.	Doctor of Philosophy ydosophy	8
31.	Diploma in Data Communication & Networking	.0
	Dinloma in Hardware	10.
33.	Diploma in Cruise Hospitality Managegaugnal 2 ni amolqiQ	.11.
	Diploma in C++	12.
35.	Diploma in Internet & Web Page Design O mora in smolding	13.
36.	Diploma in Hospitality Customer Relation AWAL ni smolqiO	14.
37.	Diploma in Hospitality Managemen Disable In amolgid	15.
38.	Diploma in Data Structures through C & C+± bnl ni smolqiQ	- 16.
39.	Diploma in Data Base Management Systems and an amolgical	17.
40.	Diploma in System Analysis and Design itutitant at smolgic	18.

		298	
	41.	Certificate Course in Computing annul prepared to releaded	61
	42.	Masser of Science in Information Tech griffunda ni smolqiQ	
	43.	Diploma in Information Technology no on ecoelo 2 to relace M	
	44.	Diploma in Software Engineering	
	45.	Post Graduate Diploma in Computing	19
	46.	Post Graduate Diploma in Information Technology	
	47.	Post Graduate Diploma in Software Engineering	15
	48.	Post Graduate Diploma in Computer Application	
5.11	1 H	ospitality & Tourism Management	
	1.	Bachelor of Arts in (Aviation / Cruise Hospitality Mgmt)	
	2.	Bachelor of Arts in Culinary Arts	35
	3.	Bachelor of Arts in Hospitality and Hotel Administration	
	4.	Bachelor of Arts in Travel and Leisure Management	
	5.	Master of Arts (Honours ) in International Hospitality Managem	ent
	6.	Master of Arts in Hospitality Management	.82
	7.	Master of Arts in Tourism and Leisure Management	
	8.	Master of Philosophy	30.
	9.	Doctor of Philosophy	31.
		Diploma in Bakery & Confectionery	
	11.	Diploma in Cruise Hospitality Management	
	12.	Diploma in Food & Beverage Management	
	13.	Diploma in Front Office Management	
	14.	Diploma in Hospitality Customer Relations Was all smolard	36
	15.	Diploma in Hospitality Management Plass Isual V a smolgio	
3	16.	Diploma in Indian Regional Cuisine House 8150 or smooth	
	17.	Diploma in Institutional Catering TEM 9858 str. 2 mismours	

18. Diploma in Institutional Housekeeping A mercy 2 m smolqi 0.04

19.	5.14 Film Technology, Media & enizino Innormalni ni smolqiD
20.	Diploma in International Ticketing and CRS Ato toleros8
21.	Diploma in Restaurant & Bar Management Liningle 1988 . S
22.	Diploma in Aviation Hospitality Management ni noledos8 8
23.	A. Diploma in Travel & Tourism Management & Islamolgia . A
	Diploma in Culinary Arts (Advanced Diploma) ni smolgiO . č
	PG Diploma in Hospitability & Tourism Management
5.12 E	7. Diploma in Print Electronic & Cyclepia Sathemnorivin
1.	Diploma in Environmental Science
2.	Diploma in Water Resource Management
3.	Diploma in Environmental Resource Management
entho	Bachelor of Science in Environmental Science
5.	Bachelor of Science in Water Resource Management
6.	Bachelor of Science in Environmental Resource Management
7.	Post Graduate Diploma in Environmental Science
8.	Post Graduate Diploma in Water Resource Management
9.	Post Graduate Diploma in Environmental Resource Management
10.	Master of Science in Environmental Science
11.	Master of Science in Water Resource Management
12.	Master of Science in Environmental Resource Management
5.13 ln	19 Post Graduate Diploma I themagement & San & S
1.	20. Post Gradustenent Substance & Risk Management Substance & Risk Management
2.	Bachelor in Insurance Management religious to releast . 15
3.	Master of Arts in Insurance & Risk Management
4.	23. Master of Arts in Art Direction sonarusal shill a restack
5.	24. Master of Arts in Costum sonarusal Insurance
6.	25. Master of Arts in Developmental Application and Arts in Development Arts in Develo
7.	Doctoral Programme ubor9 VT & mil 7 ni at A to natas M as

5.14	Fil	m Technology, Media & Mass-Communication	19.
	1.	Bachelor of Arts in Advertising & Public Relation and all	20
	2.	Bachelor in Journalism & Mass Communication Strong Communication	21.
	3.	Bachelor in Journalism & Media Studies 1817A ni amoigid	22.
	4.	Diploma in Advertising Management & lavaria as amolgical	23.
	5.	Diploma in Culinary Arts (Advance mallariuo Ini amolqid	24.
	6.	PG Diploma in Web Journalism Williams H of Diploma in Web Journalism	25.
	7.	Diploma in Print Electronic & Cyber Journalism	12 E
	8.	Diploma in Journalism & Mass Communication	
	9.	Diploma in Media Journalism	
	10.	Diploma in Radio anchoring & Audio Management	
		Diploma in TV Anchoring, News-reading & Broadcast repo	orting
	12.	Diploma in Writing for Electronic Media	.8
31	13.	Bachelor of Arts in Animation & Computer Graphics	
		Bachelor of Arts in Film & TV Production	.1
triant	15.	Bachelor of Arts in Radio Production	.8
311011	16.	Bachelor of Arts in Still Photography	9
	17.	Bachelor of Arts in Acting & Choreography	01
	18.	Post Graduate Diploma in Animation & Multimedia	C)
		Post Graduate Diploma in Multimedia Design & Managen	nent
	20.	Post Graduate Diploma in Journalism	
		Bachelonin Insurance Managemenmailanuol Toronto	9
		Master of Arts in Animation & Computer Graphics	3.
	23.	Master of Arts in Art Direction construent of Line anatasM	A
	24.	Master of Arts in Costume Designal Island on a reference	3
	25.	Master of Arts in Development Communication angles M	
	26	Master of Arts in Film & TV Production From 1	7-

27. Master of Arts in Media Management
28. Master of Arts in Radio Production
29. Master of Arts in Still Photography
2. Bachelor of Architectural Technique British and Sachelor of British and Sac
31. Master of Arts in Videography distribution Design
32. Master of Arts in Cinema Studies
33. Master of Arts in Cinematography
34 Master of Arts in Brand Communication
35. Master of Arts in Communication, Culture & Media
36. Master of Arts in Marketing Communication
37 Master of Arts in Mass Communication
38. Master of Arts in Advertising, Public Relation & Corporate
Communications Inshigation & definition of the
39. Diploma in Film & Television
40 Diploma in Moving Image
41. Diploma in Non-linear Editing
42. Diploma in Photo-Journalism
43. Diploma in Script-writing for Film mind assert of Business Admin mild and a second a second and a second a second and a second a second and a second a second a second a s
44. Diploma in Acting & Choreography mbA asseniau8 to retasM 8
45. Diploma in Advanced Reporting animbA seeniau8 to retas M. T
46. Diploma in Advertising, Public Relation & Corporate 1918/M .8  Communications 1919/1919/1919/1919/9919/9919/9919/991
47. Diploma in Brand Management and Inches Administration of Business Admin
48. Diploma in Culture Studies satisfies Administration in Dustriess & Marketing
12. Master of Business Administration in Business & Human Re-
50. Diploma in Technical Writing
13 Master of Business Administration in Investment walked
14. Master of Business Administration in Risk Mariagement
53. Doctor of Philosophy  The Doctor of Literature Administration in incitation and a second literature Administration in incitation and inci
54 Doctor of Literature

	208 Master of Arts in Media Management	
5.15 In	stitute of Design Engineering & Architecture	
1.	Bachelor of Architecture Waster of Architecture	
2.	Bachelor of Architectural Technology & Construction	30.
3.	Bachelor in Interior Design	
4.	Bachelor in Production Design	32.
5.	Bachelor in Building Services	33.
6.	Master of Arts in Cinematography  Bachelor in Estate Management	
7.	Master of Architecture  Master of Architecture	
8.	Master of Arts in Communication, Culture & Media  Doctorate Programe	
9.	Diploma in Production Design	
10.	Diploma in Interior Design	
5.16 B	Master of Arts in Advertising, Public Pelation & Corrorate Communications  The Master of Arts in Advertising Public Pelation & Communications  The Master of Arts in Advertising Public Pelation & Communications  The Master of Arts in Advertising Public Pelation & Communication Public Pelation Pelation Public Pelation Public Pelation Pelati	
1.	Master of Business Administration (Integrated with BBA)	
2.	Master of Business Administration agent private in smalled	
3.	Master of Business Administration in Marketing	41.
4.	Master of Business Administration in Insurance	42
5.	Master of Business Administration in Banking	43.
6.	Master of Business Administration in Human Resource Mgt.	44
7.	Master of Business Administration in Finance Amamoig Q	45.
8.	Master of Business Administration in Global Financial Mgt.	
9.	Master of Business Administration in International Business	
10.	Master of Business Administration in Business & Finance	
11.	Master of Business Administration in Business & Marketing	
12.	Master of Business Administration in Business & Human Resource	49.50.
13.	Master of Business Administration in Investment Management	t <sup>18</sup>
14.	Master of Business Administration in Risk Management	53
15.	Master of Business Administration in Interior Design	53.

54. Doctor of Literature

16.	Master of Business Administration in Media Studies 10510 1209	12.
17.	Master of Business Administration in Entrepreneurship Dev.	13.
18.	Master of Business Administration in Technology Mgt. 310 1209	A.
19.	Master of Business Administration in Advertising Mgt. 1209	15.
20.	Master of Business Administration in Network Mktg. 1209	.81
21.	Master of Business Administration in Computer Aided Mgt 209	.74
22.	Master of Business Administration in Production Mgt. and a second	.81
23.	Master of Business Administration in Supply Chain Mgt.	61
24.	Master of Business Administration in e-commerce fill to 10000	.08
25.	Master of Business Administration in Co-operative Mgt. A 2014	
26.	Master of Business Administration in Pharmaceutical Mktg.	ŀ
27.	Master of Business Administration in Agricultural Mktg.	2.
28.	Master of Business Administration in Business Process Outsourcing philippoop An incitation in Business Administration in Business Process	3.
29.	Master of Business Administration in Industrial Mktg. noiseles 8	
30.	Master of Business Administration in Rural Mktg. 3 to 1016 los 8	.8
31.	Master of Business Administration in International Mktg. and S8	.7
32.	Bachelor of Business Admini InemeganaM esenizud To retaaM	8
33.	Post Graduate Diploma in Human Resource Mgt. 3 to note the B	.0
34.	Post Graduate Diploma in International Business 8 to role 108	.0
35.	Post Graduate Diploma in Marketing Management 10 1019/1088	.1
36.	Portfolio Management the second in Financial Management (Industry Integrated) Bachelor of Business Administration in (Industry Integrated)	^
37.	Post Graduate Diploma in Entrepreneurship Dev.	2
	Post Graduate Diploma in Network Mktg	13.
	Post Graduate Diploma in Production Mgt.	14.
	Post Graduate Diploma in Supply Chain Mgt.	3
	Post Graduate Diploma in Rural Mktg.	

- 42. Post Graduate Diploma in e-commerce the agentau 8 to not self.
- 43. Post Graduate Diploma in Co-operative Mgt. as miau 8 to refer to
- 44. Post Graduate Diploma in Pharmaceutical Mktg.
- 45. Post Graduate Diploma in Agricultural Mktg.
- 46. Post Graduate Diploma in Business Process Outsourcing
- 47. Post Graduate Diploma in Computer Aided Mgt.
- 48. Master of Philosophy and nontantainimb A seemisus to astes M
- 49. Master of Philosophy us ni notice talgimb A seemaus to retas M
- 50. Doctor of Literature mode of north stratisming Asymptotic Parallel Strategies of Parallel Strategies and Parallel Strategies of Paral

#### 5.17 Arts & Management Sciences and administration of the second of the

- 1. Bahelor of Arts in Different Subject (Integrated with BBA)
- 2. Bachelor of Business Administration and Assembly to not seed
- 3. Bachelor of Business Administration in Info. Technology
- 4. Bachelor of Business Administration in Accounting & Finance
- 5. Bachelor of Business Administration in Human Resources
- 6. Bachelor of Business Administration in International Business
- Bachelor of Business Administration in Marketing Mgt.
- 8. Bachelor of Business Administration in Entrepreneurship
- 9. Bachelor of Business Administration in Computer Aided Mgt
- 10. Bachelor of Business Administration in Finance and Investment
- Bachelor of Business Administration in Security Analysis And Portfolio Management
- 12. Bachelor of Business Administration in (Industry Integrated)
- 13. Bachelor of Business Administration in Network Marketing
- 14. Bachelor of Business Administration in Rural Marketing
- 15. Bachelor of Business Administration in Pharmaceutical Mktg.
- 16. Bachelor of Business Administration in Agricultural Marketing
- 17. Bachelor of Business Administration in Co-operative Mgt.

18.	Bachelor of Business Administration in Business Process Q Outsourcing	
19.	Diploma in Insurance Management  the Management Insurance Management Ins	
	Diploma in Co-operative Mqt Inamagene Management	46.
21.	Diploma in Human Resource Management of the Mana	47.
22.	Diploma in Business Communication and In amolqid	48.
	Diploma in Sales & Marketing Management Sales & moloid	
	Diploma in International Marketing Marketing and International Marketing	
25.	Diploma in Pharmaceutical Mktganoitalea Diploma in Pharmaceutical Mktganoitalea Relations Diploma in Pharmaceutical Relati	51.
	Diploma in Export Documentation & Procedures albeit maior	
	B Sc Vedic Science	.1
28.	Diploma in Sales Force Management	
29.	B. Sc. Universal Religion noitudintaid ni smolqid	2
30.	Diploma in Market Research	3.
31.	Diploma in Customer Relationship Management	4.
32.	Diploma in Vedic Science gnizitravbA ni smolqiD	5.
33.	PG Diploma in Vedic Astrology gninnel ani amolqiD	
34.	PG Diploma in Vedic Sciences gnite AraM epive In amolqid	7.
35.	Doctoral Programmes in Vedic Astrolognigasas ni amolqiD	8.
36.	Diploma in Business Administration in sammagor a larotood	
37.	Diploma in Computer Aided Mgt	
38.	Diploma in Finance and Investment Analysis	19 8
39.	Diploma in Business Administration (Industry Integrated)	. [
40.	Bachelor of Arts (Hons) in Fashion Design & Retail Mgt themselves and the Bachelor of the Bach	
41.	Recipelor of Arts in (Hons) Fashion Design for Industry the amount of the second of th	3.
	Bachelor of Arts in (Hons) Fashion Management gnitshram knowted ni smolqid	4
	Bachelor of Arts in (Hons) Fashion Marketing & Promotion trampageness and sensiting of the	5.

	44.	Diploma in Professional Studies and A 225 man 9	Bachelor of	
	45.	Diploma in Insurance Management	Outsourcing	
	46.	Diploma in Co-operative Mgt.		
		Diploma in Business Process Outsourcing	Diploma in I	20.
	48.	Diploma in Business Communication of property of the Market No.	Diploma in	
	49.	Sales & Marketing Marketing Marketing	Diplomain	23
		Diploma in International Marketing of the Million of A		
	51.	Diploma in Public Relations (1994) soituessmisid	Diploma n	
5.18	B A	ncient Vedic Arts & Sciences	ni smojalu	
			Diploma in	
		B. Sc. Universal Religion	Diploma in	28
			Diploma III	
		Market Research	Dir omalin	
	4.	Diploma in Vedic Astrology	Diploma in	31
	5.	Diploma in Vedic Science	N complaid.	00

- 6. PG Diploma in Vedic Astrology
- 7. PG Diploma in Vedic Sciences, Philosophy and Management
- 8. Doctoral Programmes in Vedic Astrology as los 9 of smolaid 38.
- Doctoral Programmes in Vedic Sciences, Philosophy and Man-8 agement

   IpM beb Andread of smeldid 38

38. Diploma in Finance and Invest

43. Diploma in Business Management

#### 5.19 School of Fashion Technology

- 1. Bachelor of Arts in Beauty Care & Health
- 2. Bachelor of Arts (Hons) in Fashion Design & Retail Mgt
- 3. Bachelor of Arts in (Hons) Fashion Design for Industry
- 4. Bachelor of Arts in (Hons) Fashion Management
- 5. Bachelor of Arts in (Hons) Fashion Marketing & Promotion

6.	Bachelor of Arts in (Hons) Textile Design	
7.	Bachelor of Arts in (Hons) Fashion & Apparel Design	12
8.	Master of Arts in Apparel Production Quality Control	L
9.	Master of Arts in Costume Design	
10.	Master of Arts in Fashion Accessory Design & Technology	
11.	Master of Arts in Fashion Industry Medic Medicates and Arts in Fashion Industry	
		3
		5
15.	Moster of Arts in Toytile Design	9
16.	Master of Arts in Fashion Portfolio Development	7
17.	Master of Arts in Fashion Development	8
18.	Post Graduate Diploma in Apparel Production, Quality Control	
19.	Post Graduate Diploma in Costume Design	6
20.	Post Graduate Diploma in Fashion Accessory Design & Technol-	10
	Doctor of Medicine in Unani Medicine	11
21.	Post Graduate Diploma in Fashion Industry g synsdosbevouyA	12
22.	Post Graduate Diploma in Fashion Styling & Photography	13
23.	Post Graduate Diploma in Product Design & Development For Fashion Industry	14
24.	Post Graduate Diploma in Textile & Fashion Design Managemen	it
25.	6. Master of Ayuved in Textile Design in beyove to retain.	16
26.	Post Graduate Diploma in Fashion Portfolio Development	
27.	Post Graduate Diploma in Fashion Development	31
28.	Diploma in Beauty Care & Health Services :2MA8	
29.	Diploma in Fashion Designing & Retail Management	
30.	Diploma in Fashion Designing for Industry ORYMS 28 .M	

- 308 Diploma in Fashion Management 32. Diploma in Fashion Marketing & Promotion 33. Diploma in Textile Design 34. Diploma in Fashion & Apparel Design SISGGA GLEDA TO 1512SM 5.20 Oriental Medicine Master of Arts in Costum Design 1. Bachelor of Indian Medicine 2000 A northward in 201A to retain Bachelor of Ayurvedic Medicine to a notice of A to a state of the stat Bachelor of Ayurved in Naturopathy Bachelor of Ayurvedic Medicine & Surgery Bachelor of Sidha Medicine Bachelor of Homeopathic Medicine Bachelor of Unani Medicine Doctor of Medicine in Ayurvedic Medicine 10. Doctor of Medicine in Homeopathic Medicine 11. Doctor of Medicine in Unani Medicine 12. Ayurvedacharya Bachelor of Medicine and Surgery 13. Acharva Post Braduate Diploma in Product Design & Develop Alankar Post Graduate Diploma in Textile & Fashion DayradabevruyA e.21 16. Master of Ayuved in Medicine & Surgery notation assured transfer.
  - M.Sc. (Clinical Pathology & D.t) and deal in smole C

17. Doctor of Ayurvedic Medicine in a sincipi Q etaubation reo 9 Courses for Practitioners of Indian Medicine. BHMS. BUMS.

M. Sc. Physiology & Anatomy Place Includes Included

BAMS:

	iii.	M. Sc.	(Psych	otherapy	pitalograpiq	Music A	ni smolqiQ	21.
	iv.	Diplom	a in Ge	riatric Me	edicine	Tabla /	Diploma in	22.
	V.	Diplom	a in Psy	ychother	apy & Beh	avioral S	Sciences	23:
	vi.	Diplom	a in Cli	nical Pat	hology	ogramm	Doctoral Protitute of De	24.
	vii.	Diplom	a in Pha	armacolo	oay & Ther	apeutics	titute of De Bachelor of	5.22 ins
	viii.						Bachelor of Masters of	
5 21 Da							Masters or Diploma in	
1.		Graphic						
2.			•				Diploma in	
		Musicolo	)gy		sthology	OralPa	Diploma in	5.
3. 4.		Dance Painting	,	ntistry	vative Der	Conse	Diploma in	.8
5.		Print M	•		odonticss	n Prosth	Diploma in	7
6.			-				id to loorlo	
7.					ondary (e			6 67.6
8.	MAC	Frankie	Design	mig/mz	a) (India)	196 / 100	Matriculat	f
9.	MAC	oneen	ation	samba si	by Course	Univers	PUC (Pre	. 2.
	MAN	Musicol	NOV.	different	rsity) with	eviaU ne	B.A. (Ope	
		/isual R	0,				Page 100 100 100 100 100 100 100 100 100 10	A
12.	MFA	(Print N	/laking	/ Painting	g / Sculptu	ire) mo	B.A./B. C	5
13.	MFA	Critical	Curatio	te (In Sec	g Certificat	s Trainin	Teacher	
14.	MFA	Critical	History	of Art	- carte			
15.	MFA	Museu	m & He	ritage Ex	chibition D	esign	Diploma	
16.	Diplo	ma in (	Guitar /	Piano / \	/iolin			
ileio17;	Diplo	ma in	Fine Ar	ts			. Master c	
18.	Diplo	ma in	Art App	reciation			O. Master o	
19.	Diplo	ma in	Graphic	Design	inful) enra	M. M. M. 3	tions	
20.	Diplo	oma in	Kathak	- month	~1111J 5018	HINGU TO	1. Waster	

- 21. Diploma in Music Appreciation
- 22. Diploma in Tabla / Pakhawaj / Sitar / Vocal
- 23. Diploma in Western Vocal/ Hindustani Vocal
- 24. Doctoral Programmes

#### 5.22 Institute of Dental Sciences

- 1. Bachelor of Dental Surgery close many memola of
- 2. Masters of Dental Surgery bis O criselani smolad
- 3. Diploma in Oral Surgery and Educative Education of the Polymer of the State of the Polymer of
- 4. Diploma in Orthodontics
- 5. Diploma in Oral Pathology
- 6. Diploma in Conservative Dentistry
- 7. Diploma in Prosthodonticss

#### 5.23 School of Distance Learning and Continuing Education

- Matriculation / Secondary (equivalent to 10\* Standard)
- 2. PUC (Pre University Course is equivalent to 10+2) AM
- 3. B.A. (Open University) with different Specializations
- 4. B.A./B. Com (General)
- 5. B.A./B. Com (Computers)/ B.B.M.
- 6. Teacher's Training Certificate (In Service)
- 7. Diploma in Education
- 8. Bachelor of Education
- 9. Master of Education
- Master of Arts (Informal/ Open University) with different Specializations

MA Musicoludy

MA Visual Pesearul

A Museum & Hertage Exhi

16. Diploma in Guitar / Piano / Vio

11. Master of Commerce (Informal/ Open University)

12.	B. Sc, Environmental Science, Networking, Call Centre Communication, Visual Effects & Multimedia, Fashion Technology & Garment Design, Hotel Management, Medical Transcription
13.	Bachelor of Science ( Chemistry, Mathematics, Physics, Life 12EM 78 Sciences)
14.	M.A. (English, Telugu, Hindi, Sanskrit, Economics, Political Science, History, Public Administration, Sociology)
15.	(b) Science mailanuot for place of Indian Medicine, Bristo, Bulling, Bullin
16.	Master of Journalism RAMS
17.	(i) M.Sc. (Clinical Pathology & Datha 32 .M. A.M & .mo. M.
	M.Sc. Environmental Science /M.Sc. With different Specialization
	(iii) M. Sc. (Psychotherapy)
19.	P.G. Diploma in Personal Management on sneep ni smolqiQ (vi)
	P.G. Diploma in Business Management antionograf in smolgid (v)
	P.G. Diploma in Distance Education on the Clinical Patriological (lw)
22.	(vii) Diploma in Pharmacology & Therapeutics wall to refram
23.	Certificate in Library Science Graphocardio Graphocardio Diploma in Electro Cardio Graphocardio Diploma in Electro Cardio Graphocardio Graphocardio Diploma in Electro Cardio Graphocardio
24.	Bachelor of Technology in Civil (Construction Management)
25.	Bachelor of Technology in Civil (Water Resource Management)
26.	Bachelor of Library and Information Science smsybsM (ii)
27.	Bachelor of Science in Nursing stranger (iii)
28.	Masters Degree in Library and Information Science Spiegree (vi)
	Bachelor of Physical Education
30.	Master of Physical Education (IV)
	Master of Human Resource Management
	Master of Business Administration (Marketing/Insurance & Maxil Banking/ HR/ Finance)
33.	Master of Computer Applications to bled that a subject field of subject fi

1 april 1 apri
34. Bachelor of Computer Application Science Science 12 8 St.
35. Post Graduate Diploma in Hospital and Health Management
36. Diploma in Early Childhood Care and education agreed harms.
37. Master of Science in Computers Intermed Discharge to rolled as 81
38. Master of Philosophy in
A.M.A. (English: Telugu: Hinds Sanskrit, respinal Science (b) Science (b) Science (c) Scie
39. Courses for Practitioner of Indian Medicine, BHMS, BUMS,
16 Master of Journalism - SMAB
(i) M.Sc. (Clinical Pathology & Dat.) SM SS MV A.M & mod M .Th
18 M.Sc. Physiconmental Science / ymotanA & ygoloisyd . M. (ii)
(iii) M. Sc. (Psychotherapy)
19. P.G. Diploma in geriatric Medicine analysis Managamain period (iv)
(v) Diploma in Psychotherapy & Behavioral Sciences molqid 2.9.02
2) P.G. Diploma in Distance Educaygolohts Insinil on amolqid (iv)
(vii) Diploma in Pharmacology & Therapeutics ws Pro-refast SS
23. Certificate in Library SciencedqarD oibraD ortoala ni amolqid (iiiv)
40. The following Hindi Courses Offered: An injugation of Technology 14.
25. Bachelor of Technology in Civil (Water Resource (skimpdtarq))(i)
26 Bachelor of Lurary and Information Science
27. Bachelor of Science in Nursing
28 Masters Degree in Library and Information Science
29 Bachelor of Physical Education (v)
30. Master of Physical Education
(vii) Sahityaratna the space of Managament of Human Resource of H
6. The Doctoral, Post-Doctoral like D. Litt. And Research Programmes like M. Phill in various faculties shall be offered by all the departments whichever are relevant to the faculties.
7. Provided that a subject /field of study/ branch of learning shown

- under a college/ school/ Institute may be offered another college/ school/ Institute of this university whether specified herein or established in future.
- 8. It is further provide that the following faculties viz. Faculty of Information Technology, Faculty of Management Studies, Faculty of Bio-Informatics and Medical Technology, Faculty of Arts and Social Sciences, Faculty of Agricultural Science, Faculty of Environmental Sciences, Faculty of Applied Sciences, Faculty of Home Science, Faculty of Oriental Medicine, Faculty of Physical Education, Faculty of Medical Sciences, Faculty of Hospitality and Tourism Management, Faculty of Media and Mass Communication, Faculty of Fashion technology, Faculty of Perfuming Arts and Creative Education, Faculty of Commerce, Faculty of Veterinary Science, Faculty of Pharmaceutical Sciences, Faculty of Alternative Medicine/Medical systems/ Sciences, Faculty of Journalism shall be offered by the university in addition to the faculties that may come into existence in future.
- The University may establish as many additional schools, colleges and Institutions imparting education in specified fields as may be necessary to meet the requirement emerging through new areas of Studies.

# Cooperation and Collaboration with other University and Institution of Higher Education

- The University shall seek cooperation and collaboration with the existing Universities and Institute of Higher Education, industrial/ business houses/companies/any body corporate/society/trust/ Association/co- operative Society/NGO/Schools/Govt. Semi-Govt. organizations/public sector undertakings any other organization/ individual (s), India and abroad and execute Memorandum of Understanding (MoU) detailing extent and areas of cooperation and collaboration mutually agreed upon.
- The University shall open its Study Centres as mentioned in the statutes, in various parts of the country and abroad, to promote Higher Education in emerging and traditional fields of studies.
- 3. The University may collaborate with Universities and Institutes of

- Excellence engaged in Higher Education in foreign countries for the award of their Degree in India 2000 and 200
- 4. The Institution/School/College/Society/Trust desirous of establishing Off-Campus Programme Centers/Study Centers or admission help and information counselors shall furnish the details in the prescribed form along with adequate documentary evidence.

Sciences I acuity of applied Science, if young of Mome Science, as Oriental Medicine. Faculty and insurant Education, if acuity of Medical courses Faculty of Hospitarly and Tourism Management Faculty of windle and Mass Community and Treative Education technics, Faculty of Perfuming Arts and Treative Education. Faculty of Veterina, Science, Faculty of Veterina, Science, Faculty of Aranative Medical systems! Sciences Faculty of Aranative Medical systems! Sciences Faculty of Journalism shall a offered by the university in additional treations and come into existence in future.

The United States of Applied as many additional schools, Liberges and the Liberges of the requirement on a sing information in specified fields as unay be necessary in mediate requirement on a sing information wareas of Studies.

Cooperation and Codeboration with other University and Institution of Higher Education

The University shall seek conperation and collaboration with the existing views are and Institute of Highe, Education in restnat/ be sureas he ass/companies/any body or porablesociety/trust/ Association/co. operative Society/NGCs, shorts/Govt Semi-Rovt argenizations/public fector undertaking any other organization/undificient abroad and exerute Memorandum of Understanding (MoU) detailing extent and exerute reas of cooperation and colst existing untually actived upon

The hinversity shall open its Study Centres as mentioned in the statutes in various parts of the country and abroad, to incomotal lighter Chucataut in emerging and traditional fields of studies.

The University may collaborate with Universities and Institutes of